## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: CP/574/ (IB)/2017

NAME OF THE PETITIONER(S)

: OPG METALS PVT LTD

NAME OF THE RESPONDENT(S)

: PAVAI ALLOYS AND STEELS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

D. P. Jesus Morra Plani. Carrel dos Responded. Dura Holl.

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Sonderp Ruman

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he has not received the copy of the petition. Counsel for petitioner is directed to furnish a copy of the petition and other documents relied upon. Time extended at request of respondent. Put up on 18.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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